

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, KAITHAL

ORDER:

In pursuance of order bearing No. 41/RG/Spl./Misc. dated 06.10.2020 & subsequent order bearing No. 46 RG/Spl./Misc. dated 08.01.2021, passed by Hon'ble High Court of Punjab and Haryana at Chandigarh and also in supersession to this office order bearing endorsement No. 10010-10033 dated 24.12.2020, it is directed that all the Judicial Officers of this Sessions Division shall hold their respective Court physically from 11.01.2021 daily except Saturdays, Sundays and Gazetted holidays and take all category of cases for hearing. Further, all the Judicial Officers shall work from home on working Saturdays till further orders in compliance of the instructions of Hon'ble High Court conveyed vide Order dated 25.09.2020.

It is ordered that the cases fixed during the month of January, 2021, which were already adjourned by the Presiding Officers of respective Courts of this Sessions Division prior to receipt of present instructions from Hon'ble High Court; can be taken up for physical hearing, irrespective of its nature (urgent or non-urgent) on receipt of application for preponement of date of any such case from any counsel or party.

All the supporting staff posted in this Sessions Division shall also attend their duty from 11.01.2021.

In addition to above, it is advised that the guidelines/Health Advisories and other SOPs issued by Government of India, Haryana

Neatyal
11.1.2021

Government, Hon'ble High Court of Punjab and Haryana, Chandigarh and Hon'ble the Supreme Court of India from time to time in view of the prevailing threat of Novel Coronavirus (COVID-19), shall be strictly followed.

Note:- The Chief Judicial Magistrate, Kaithal, shall prepare afresh roster of the Judicial Magistrates to perform as Duty Magistrate from 11.01.2021 onwards.

All concerned be informed accordingly.

sd/-
(Naresh Katyal)

Dated: 11.01.2021.

District and Sessions Judge,
Kaithal.

Endorsement No. 188-213 Dated 11.1.2021

Copy forwarded to the following for information and necessary action:-

1. The Registrar General, Punjab and Haryana High Court at Chandigarh, w.r.t. order bearing No. 46 RG/Spl./Misc. dated 08.01.2021.
2. All the Judicial Officers posted in this Sessions Division including Chief Judicial Magistrate-cum-Secretary, DLSA, Kaithal.
3. The Deputy Commissioner, Kaithal.
4. The Superintendent of Police, Kaithal.
5. The Superintendent, District Jail, Kaithal.
6. The District Attorney, Kaithal.
7. The Chief Medical Officer, Civil Hospital, Kaithal.
8. The Presidents, District Bar Association, Kaithal and Bar Association, Guhla.
9. Superintendent Grade-II, Judicial Branch of this office.
10. System Officer/System Assistants of this Sessions Division are directed to upload this order on the Website of this office.

Naresh Katyal
11.1.2021
(Naresh Katyal)
District and Sessions Judge,
Kaithal. 11.01.2021

Unique I.D. No. HR-0057

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